

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 07
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt. Ltd.

.... Applicant/Petitioner

v.

Ninex Developers Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 11.03.2020

Coram:

SH. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (JUDICIAL)

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

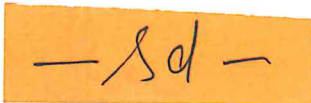
Mr. Saurabh Kalia & Ms. Kanvi Nagpal, Advs.

ORDER

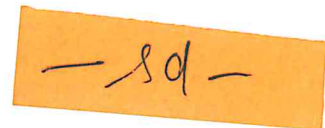
IA-1814(PB)/2020

Ld. Counsel for the applicant is present.

List the matter on 16.03.2020.



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

11.03.2020
Ritu Sharma